

COURT – I

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal No. 146 of 2012

Dated : 13th August, 2012

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. V.J. Talwar, Technical Member**

Chhattisgarh Mini Steel Plant AssociationAppellant(s)

Versus

**Chhattisgarh State Electricity Regulatory
Commission & Ors.Respondent(s)**

**Counsel for the Appellant (s) : Mr. Amit Kapur,
Ms. Suganda Somani**

ORDER

Admit. Issue notice to the Respondents returnable on
06.09.2012. Dasti service is permitted.

Post the matter on **06.09.2012.**

**(V.J. Talwar)
Technical Member**

**(Justice M. Karpaga Vinayagam)
Chairperson**

ts/vs